

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2054  
ANSWERED ON:22.11.2010  
PLANTATION WORK UNDER MGNREGS  
Lal Shri Kirodi

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether provision for plantation work has been made under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof, State-wise;
- (c) the targets set in regard to plantation in the country during the last three years, State-wise;
- (d) whether work relating to Harit Rajasthan was got done under MGNREGS;
- (e) if so, the details thereof and the plantation done and the increase in the greenery in terms of percentage due to it;
- (f) whether complaints of embezzlements of funds have been received regarding plantation done under the `Harit Rajasthan`; and
- (g) if so, the details and the action taken against the persons found guilty?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a)&(b): Yes, Sir. Drought proofing (including afforestation and tree plantation) is a permissible activity under Mahatma Gandhi NREGA. Horticulture plantation on the lands owned by SC/ST/BPL/IAY/land reforms beneficiaries and small & marginal farmers has also been included as a permissible work under para 1 (iv) of schedule-I of the Act.
- (c): Mahatma Gandhi NREGA is demand based. No targets are set under the Act for taking up any specific activity.
- (d)&(e): Information is being collected from State Government of Rajasthan.
- (f): No, Sir. No reference in this regard has so far been received in the Ministry.
- (g): Does not arise.